Information Note to the Press (Press Release No. 36 /2022)

For Immediate Release

Telecom Regulatory Authority of India

Extension of last date to receive comments/counter-comments on TRAI Consultation Paper on "Issues Relating to Media Ownership"

New Delhi, 07th June, 2022: Telecom Regulatory Authority of India had released a Consultation Paper on "Issues Relating to Media Ownership" on 12th April, 2022. The last date of receiving comments on the issues raised in the Consultation Paper from the stakeholders was initially fixed as 10th May 2022 and of counter-comments as 24th May 2022.

- 2. However, due to requests from stakeholders for extension of time for submission of comments, the last date for receiving written comments and counter comments was extended up to 7^{th} June 2022 and 21^{st} June 2022 respectively.
- 3. Keeping in view the requests received from the stakeholders for extension of time for submission of comments on the above-mentioned Consultation Paper on the ground that the Consultation Paper requires in-depth study on many issues, it has been decided to further extend the last date for submission of comments and counter-comments up to 28th June, 2022 and 12th July, 2022 respectively.
- 4. The comments and counter-comments may be sent, preferably in the electronic form, to Shri Anil Kumar Bhardwaj, Advisor (B&CS), Telecom Regulatory Authority of India, on email: advbcs-2@trai.gov.in and jtadvbcs-2@trai.gov.in.
- 5. For any clarification/information, Shri Anil Kumar Bhardwaj, Advisor (B&CS) may be contacted at Tel. No. +91-11-23237922.

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V. Raghunandan Secretary, TRAI